

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3474  
ANSWERED ON:12.02.2014  
URANIUM RESERVES IN MEGHALAYA  
Pala Shri Vincent H

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the Government is aware of the availability of uranium in Meghalaya;
- (b) if so, the details thereof and the manner in which the uranium resources are being controlled/ exploited so that they do not fall into private hands;
- (c) whether the Government has any report of the uranium resources from Meghalaya being illegally transported out of the State; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a) Yes, Sir.

(b) Availability of uranium resources in the state of Meghalaya has been established at Domiasiat, Wahkyn, Lostoin, Gomaghat-Phlangdiloin and Tyrnai by Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy (DAE). Wahkut and Umthongkut are other prominent areas of uranium resource. Uranium Corporation of India Limited (UCIL), a Public Sector Undertaking under the administrative control of Department of Atomic Energy, is the sole agency to undertake commercial scale mining and processing of indigenous uranium reserves. In accordance with the provisions contained under Atomic Energy Act, 1962 read with the provision of Atomic Energy (working of Mines, Minerals and handling of prescribed substance) Rules-1984, no private party is authorised to handle uranium, being a prescribed substance.

(c) No, Sir.

(d) Does not arise in view of (c) above.